

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 2174/95

13

New Delhi, this the day of 30th August, 1999

Hon'ble Mr. Justice R.G.Vaidyanatha, V.C. (J)
Hon'ble Mr. J.L.Negi, M (A)

Sh. Diwan Chand/ S/O Sh. Bihari Lal,
R/O L-26, H.N. B, Railway Colony,
Broad Gauge, Bhatinda Punjab.

(None for applicant)

-----Applicant.

VERSUS

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Mechanical Engineer,
Northern Railway, D.R.M.Office,
Pahar Ganj, New Delhi.
3. Sr. Divisionsal Mechanical Engineer-I,
Northern Railway, DRM Office,
Pahar Ganj, New Delhi.

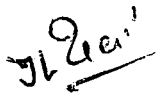
(By Advocate: Mr. B.S.Jain)

-----Respondents.

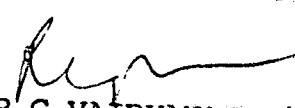
O R A L (Oral)

By Hon'ble Mr. Justice R.G.Vaidyanatha, VC (J)

This is an old case pertaining to the year 1995.
None ~~is~~ appeared on behalf of the applicant. OA is
dismissed for non-prosecution. No order as to costs.


(J.L.NEGI)
MEMBER (A)

/sunil/


(R.G.VAIDYANATHA)
VICE CHAIRMAN (J)